

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
IA No. 242/JPR/2024
CP No. (IB)- 69/94(1)/JPR/2023
Under Section 94(1) of IBC, 2016

In the matter of:

Brijraj Singh Shekhawat

...Applicant

Versus

Oriental Bank of Commerce now PNB

...Respondent

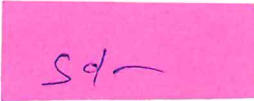
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

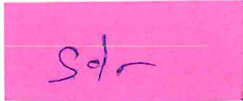
Present Through Video Conferencing: -

For the RP : Karan Pratap Singh, Adv.
For the Respondent : Vikas Jain, Adv.
Ankit Jain, Adv.

ORDER

Heard Mr. Karan Pratap Singh, Adv. appearing for the RP. Mr. Vikas Jain, Adv. appearing for the Respondent. List the matter for arguments on 04.09.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

July 22, 2024